

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO-530
ANSWERED ON – 04/02/2026

FUND OF THE SAMAGRA SHIKSHA SCHEME

530 Dr. Kanimozhi NVN Somu:

Will the Minister of EDUCATION be pleased to state:

- (a) the difference between funds allocated and funds disbursed under the Samagra Shiksha scheme during the last five years, State-wise;
- (b) the quantum of unspent funds accumulated under the scheme during last five years; and
- (c) whether any proposal is under consideration to utilise such unspent funds to support States implementing education-related schemes and if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (c): State/UT-wise details of Central Allocation and Central Share Released under Samagra Shiksha from 2020-21 to 2025-26 is at Annexure. The details of Central Share released against the Revised Estimates (RE) is as under:

| (Rs. in Crore) | | | |
|----------------|------------------------|------------------------|-------------------------------------|
| Year | Revised Estimates (RE) | Central Share released | % Central share released against RE |
| 2020-21 | 27,957.32 | 27,834.58 | 99.56 |
| 2021-22 | 30,000.00 | 25,060.90 | 83.54 |
| 2022-23 | 32,514.67 | 32,514.67 | 100 |
| 2023-24 | 33,000.00 | 32,852.00 | 99.55 |
| 2024-25 | 37,010.00 | 35,071.74 | 94.76 |

The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under

Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

The amount released as central share is released after adjusting unspent balance of grant of the previous year. The States/UTs utilize the unspent balance of previous year for the activities approved by PAB during the current year. As per the Samagra Shiksha Scheme, there is no provision for carrying forward pending recurring activities from the previous financial year. However, pending non- recurring activities at the end of a financial year are allowed to be taken up in the subsequent financial year as committed liabilities based on demands submitted by the concerned State/UTs.

This Department has launched a comprehensive online monitoring system called PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling). The system enables Ministry of Education and States & UTs to monitor the releases and expenditure besides viewing approved outlays and other scheme related information. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the scheme.

Further, Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play a pivotal role in implementation of such schemes at the grass root level. Hence, the State Governments should utilize the scheme funds expeditiously following the scheme norms.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 530 ANSWERED ON 04.02.2026 ASKED BY DR. KANIMOZHI NVN SOMU HON'BLE MEMBER OF PARLIAMENT REGARDING FUND OF THE SAMAGRA SHIKSHA SCHEME

State/UT-wise details of Central Allocation and Central Share Released under Samagra Shiksha from 2020-21 to 2025-26

(Rs. in Crore)

| Sl.No. | Name of the State | 2020-21 | | 2021-22 | | 2022-23 | | 2023-24 | | 2024-25 | | 2025-26* | |
|--------|-------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|
| | | Central Allocation | Central Share Released |
| 1 | A & N Islands | 55.46 | 40.37 | 56.37 | 31.52 | 74.02 | 56.51 | 95.33 | 55.28 | 84.84 | 60.52 | 89.39 | 30.68 |
| 2 | Andhra Pradesh | 1348.54 | 869.75 | 1348.54 | 683.01 | 1712.59 | 1503.59 | 1796.58 | 1289.41 | 1732.93 | 1240.11 | 1407.72 | 698.72 |
| 3 | Arunachal Pradesh | 442.16 | 339.65 | 442.16 | 279.96 | 533.70 | 252.29 | 596.01 | 475.03 | 644.47 | 575.85 | 783.23 | 311.04 |
| 4 | Assam | 1977.03 | 1594.29 | 1977.03 | 1561.56 | 2514.60 | 2080.86 | 2604.07 | 1810.47 | 2883.47 | 2026.77 | 3688.07 | 1920.11 |
| 5 | Bihar | 3827.55 | 2828.23 | 3827.55 | 3406.08 | 5018.87 | 3554.59 | 5021.33 | 4241.73 | 4991.23 | 4217.81 | 5896.57 | 2564.90 |
| 6 | Chandigarh | 95.53 | 71.15 | 100.24 | 108.04 | 124.23 | 109.79 | 132.14 | 116.36 | 137.21 | 118.58 | 148.10 | 84.27 |
| 7 | Chhattisgarh | 887.90 | 350.68 | 887.90 | 332.37 | 1138.33 | 828.00 | 1200.45 | 776.59 | 1267.79 | 830.66 | 1184.82 | 419.44 |
| 8 | D&D and DNH | 67.18 | 34.94 | 67.41 | 20.92 | 87.94 | 64.67 | 95.37 | 41.30 | 98.03 | 54.63 | 109.73 | 39.66 |
| 9 | Delhi | 315.21 | 149.26 | 315.21 | 145.88 | 377.27 | 221.94 | 377.84 | 146.09 | 566.33 | 385.39 | 552.45 | 243.61 |
| 10 | Goa | 18.61 | 17.88 | 18.61 | 11.02 | 29.86 | 29.86 | 30.78 | 18.75 | 24.27 | 16.34 | 27.71 | 20.39 |
| 11 | Gujarat | 1041.84 | 976.33 | 1009.74 | 893.76 | 1371.21 | 1321.25 | 1334.74 | 1132.53 | 1601.74 | 1245.54 | 1435.20 | 909.30 |
| 12 | Haryana | 857.56 | 745.71 | 825.39 | 517.09 | 963.50 | 670.21 | 1015.03 | 578.80 | 1076.33 | 536.44 | 846.04 | 282.31 |
| 13 | Himachal Pradesh | 581.66 | 492.30 | 581.66 | 319.10 | 738.08 | 551.60 | 686.85 | 485.97 | 764.95 | 526.20 | 710.74 | 312.90 |
| 14 | Jammu & Kashmir | 1472.14 | 385.57 | 1320.22 | 873.99 | 1650.60 | 364.97 | 1736.50 | 865.44 | 1721.60 | 823.49 | 1435.99 | 297.67 |
| 15 | Jharkhand | 900.18 | 865.61 | 900.18 | 858.97 | 1167.68 | 1154.52 | 1252.19 | 1104.93 | 1173.86 | 1074.44 | 1156.90 | 281.10 |
| 16 | Karnataka | 707.61 | 610.10 | 707.61 | 474.52 | 1004.94 | 861.52 | 954.43 | 828.09 | 936.55 | 868.30 | 1103.33 | 518.72 |
| 17 | Kerala | 252.22 | 238.39 | 252.22 | 225.13 | 348.47 | 178.16 | 343.34 | 141.66 | 428.89 | 0.00 | 452.05 | 92.41 |
| 18 | Ladakh | 102.04 | 58.06 | 100.00 | 57.18 | 123.49 | 14.89 | 191.59 | 52.23 | 200.99 | 140.00 | 226.31 | 79.31 |
| 19 | Lakshadweep | 8.26 | 2.55 | 5.73 | 2.16 | 7.87 | 4.33 | 5.75 | 1.00 | 7.42 | 3.06 | 8.81 | 3.11 |
| 20 | Madhya Pradesh | 2946.31 | 2462.19 | 2946.31 | 2292.80 | 3727.88 | 1939.29 | 3893.33 | 2981.51 | 4122.09 | 3434.71 | 3750.85 | 1460.76 |

| Sl.No. | Name of the State | 2020-21 | | 2021-22 | | 2022-23 | | 2023-24 | | 2024-25 | | 2025-26* | |
|--------|-------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|--------------------|------------------------|
| | | Central Allocation | Central Share Released |
| 21 | Maharashtra | 1013.70 | 635.60 | 1013.70 | 693.03 | 1592.90 | 900.00 | 1348.01 | 1001.19 | 1438.59 | 1126.25 | 1431.83 | 538.61 |
| 22 | Manipur | 382.42 | 323.65 | 370.43 | 182.50 | 494.19 | 404.76 | 496.78 | 257.22 | 532.01 | 465.59 | 596.20 | 218.14 |
| 23 | Meghalaya | 423.39 | 283.56 | 305.84 | 271.71 | 375.15 | 375.15 | 404.96 | 394.18 | 398.83 | 362.83 | 406.59 | 144.74 |
| 24 | Mizoram | 233.10 | 188.55 | 225.60 | 179.68 | 323.08 | 142.68 | 360.87 | 274.14 | 297.99 | 216.52 | 332.24 | 86.51 |
| 25 | Nagaland | 256.24 | 213.47 | 218.09 | 137.34 | 281.05 | 281.04 | 333.63 | 231.25 | 284.39 | 211.41 | 360.20 | 179.87 |
| 26 | Odisha | 1497.45 | 1301.46 | 1453.34 | 1238.07 | 1841.08 | 1836.67 | 1963.77 | 1236.61 | 1934.80 | 1672.39 | 2139.56 | 1253.03 |
| 27 | Puducherry | 15.14 | 9.72 | 15.14 | 13.98 | 19.87 | 15.28 | 22.56 | 12.47 | 19.74 | 12.46 | 21.26 | 4.37 |
| 28 | Punjab | 572.10 | 531.43 | 543.53 | 501.27 | 719.06 | 605.05 | 718.66 | 331.12 | 708.78 | 678.13 | 861.12 | 561.87 |
| 29 | Rajasthan | 2730.20 | 2259.44 | 2730.20 | 2405.82 | 3452.20 | 2138.61 | 3592.34 | 3202.89 | 3865.53 | 3090.65 | 3345.68 | 916.44 |
| 30 | Sikkim | 127.49 | 64.52 | 122.49 | 100.12 | 151.76 | 107.19 | 168.92 | 132.61 | 156.61 | 122.74 | 166.42 | 43.03 |
| 31 | Tamil Nadu | 1649.96 | 1621.54 | 1649.96 | 1598.82 | 2117.60 | 2107.23 | 2127.65 | 1876.16 | 2153.15 | 0.00 | 1847.22 | 450.60 |
| 32 | Telangana | 880.61 | 348.07 | 880.61 | 553.28 | 1143.86 | 1142.51 | 1165.57 | 920.13 | 1162.72 | 988.79 | 1088.27 | 743.92 |
| 33 | Tripura | 426.43 | 403.71 | 318.20 | 226.93 | 387.41 | 286.73 | 440.75 | 341.33 | 451.80 | 420.03 | 507.42 | 242.83 |
| 34 | Uttar Pradesh | 5533.09 | 4571.86 | 5123.11 | 2044.97 | 6261.80 | 3819.75 | 6644.29 | 4276.45 | 6976.21 | 6264.79 | 5892.43 | 2036.40 |
| 35 | Uttarakhand | 787.73 | 541.49 | 672.63 | 320.84 | 844.44 | 704.39 | 727.68 | 440.57 | 883.71 | 646.78 | 735.38 | 230.21 |
| 36 | West Bengal | 1338.77 | 1327.43 | 1338.77 | 1309.74 | 1773.38 | 1522.04 | 1767.48 | 311.29 | 1745.80 | 0.00 | 1998.39 | 0.00 |
| | Total | 35772.81 | 27758.52 | 34671.73 | 24873.18 | 44493.94 | 32151.94 | 45647.55 | 32382.79 | 47475.67 | 34458.21 | 46744.23 | 18220.96 |

Source: PAB Minutes / PFMS / PRABANDH Portal

*As on 30.01.2026
